



INTELLECTUAL  
PROPERTY INDIA  
PATENTS/DESIGNS/  
TRADE MARKS  
GEOGRAPHICAL  
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA  
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY  
बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781  
079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 04/09/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	Hearing Officer
01	1073208 /30	Opp. No. AMD- 164282	M/S UNITED OVERSEAS TRADE MARK CO. NEW DELHI / MR. GULRAJ VASWANI  VS  M/S JASANI & COMPANY ADVOCATES / M/S CHOUKI DHANI MOTELS	Jayendra Modi, Hearing Officer  TM-16 / IP
02	1253884 /42	Opp. No. AMD- 193683	M/S UNITED OVERSEAS TRADE MARK CO. NEW DELHI / MR. GULRAJ VASWANI  VS  M/S JASANI & COMPANY ADVOCATES / M/S CHOUKI DHANI MOTELS	Jayendra Modi, Hearing Officer  TM-16 / IP
03	1560549 /21	Opp. No. AMD- 731461	CHANDULAL NANDLAL KALARIA / M/S H K ACHARYA AND COMPANY  VS  BERGER PAINTS INDIA LTD / M/S TRADE MARK REGISTRATION BUREAU.	Jayendra Modi, Hearing Officer  TM-M + Main Matter
04	1572127 /05	Opp. No. AMD- 734378	YARESUN PHARMACEUTICALS PVT. LTD. / M/S G. D. BANSAL & ASSOCIATES.  VS  SUN PHARMACEUTICAL INDUSTRIES LTD	Jayendra Modi, Hearing Officer  Main Matter

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<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
05	1824830 /39	Opp. No. AMD- 773364	MR. MOHMAND HANIF YUSUFBHAI GANDHI / M/S K.C. PATEL & CO.  VS  THE INDIAN HOTELS COMPANY LIMITED / ANAND AND ANAND- NEW DELHI	Jayendra Modi, Hearing Officer  Main Matter
06	1576141 /31	Opp. No. AMD- 732651	M/S TRADESAFE / M/S GSP CROP SCIENCE PRIVATE LIMITED.  VS  M/S ARORA REGISTRATION SERVICE / SHREE RAM DASS RICE & GENERAL MILLS	Jayendra Modi, Hearing Officer  Main Matter+TM-16
07	1864240 /03	Opp. No. AMD- 772420	M/S KAVIL & CO./ M/S BIREN PRODUCTS  VS  M/S VISHESH & ASSOCIATES / M/S KRISHNAN PRODUCTS	Jayendra Modi, Hearing Officer  Main Matter
08	1892650 /05	Opp. No. AMD- 774174	VASANTLAL GOPALDAS MODH / M/S D.C. DANI & ASSOCIATES  VS  LUPIN LIMITED / M/S V.A.ASSOCIATES- MUMBAI	Jayendra Modi, Hearing Officer  Main Matter
09	1407625 /21	Opp. No. AMD- 717774	GLARE CUTLERY PRIVATE LIMITED / M/S JASANI & COMPANY,  VS  GLARE APPLIANCES PVT. LTD./ M/S TRADESAFE.	Jayendra Modi, Hearing Officer  Main Matter
10	1613293 /30	Opp. No. AMD- 743729	JIVRAJ TEA LIMITED / Y. J. TRIVEDI & CO.  VS  SHAH JIVRAJ NANCHAND & SONS / M/S H. K. ACHARYA & COMPANY.	Jayendra Modi, Hearing Officer  Main Matter

11	4843246 /07	Opp. No. AMD- 1119734	VIVEK JANGIR / M/S JITENDRA JANGID  VS  ROHIT JAIN, ADVOCATE / SAJJAN KUMAR JANGIR TRADING AS M/S MADAN ENGINEERING WORKS	Ashish Pandey, Hearing Officer  Rule-46
12	4856871 /08	Opp. No. AMD- 1119613	AKSHAY JAYSUKHLAL MEHTA PROPRIETOR OF MEHTA ENTERPRISE / M/S LEGALRAASTA TECHNOLOGIES PRIVATE LTD  VS  MEHTA PHARMACEUTICALS / M/S JAYA A MANGHWANI- MUMBAI	Ashish Pandey, Hearing Officer  Rule-45
13	4944751 /25	Opp. No. AMD- 1122796	AKSHAY MEHRA / M/S HARPREETSINGH BANKER  VS  INDUSTRIA DE DISEÑO TEXTIL, S.A. (INDITEX, S.A.) / M/S D.P. AHUJA & CO	Ashish Pandey, Hearing Officer  Rule-45
14	4930045 /31	Opp. No. AMD- 1119886	TNS NEEM INDIA PRIVATE LIMITED / M/S SHAH DHARTI PRAFULKUMAR  VS  RADHA AGRAWAL. / SHRI SAI ASSOCIATES- INDORE	Ashish Pandey, Hearing Officer  Rule-46
15	3850403 /05	Opp. No. AMD- 1119216	ZYDUS HEALTHCARE LIMITED / M/S NAYAN J. RAWAL  VS  Zota Health Care Ltd. / K.C. PATEL & CO.	Ashish Pandey, Hearing Officer  Rule-45
16	1873789 /05	Opp. No. AMD- 771142	TORRENT PHARMACEUTICALS LTD / R. R. SHAH & CO. Vs  ARISTO PHARMACEUTICALS PVT. LTD.	Shivangi Rana, Hearing Officer  Main Matter

17	1552110 / 05	Opp. No. AMD-735444	INTAS PHARMACEUTICALS LTD / Y. J. TRIVEDI & CO. VS MEDLEY PHARMACEUTICALS LIMITED	Shivangi Rana, Hearing Officer  Main Matter
18	1551108 /06	Opp. No. AMD-740136	RAMESH HIRA LLC / M/S PARKER & PARKER COMPANY. VS PRINCE FORTIFIED STEELS(P) LTD. / M/S CHANDRAKANT M JOSHI- MUMBAI	Shivangi Rana, Hearing Officer  Main Matter
19	1310702 /25	Opp. No. AMD- 212321	PINAL ASHOKBHAI SHAH / M/S H. K. ACHARYA & COMPANY. VS REMFY & SAGAR- NEW DELHI	Shivangi Rana, Hearing Officer  Main Matter
20	1624371 /02	Opp. No. AMD- 740528	ATUL LIMITED – VALSAD VS TECHNOVA IMAGING SYSTEMS PRIVATE LIMITED / R.K. DEWAN & CO. MUMBAI	Shivangi Rana, Hearing Officer  Main Matter + TM-16 + TM-M
21	1851517 /03	Opp. No. AMD- 770205	SURESHBHAI PARMANAND KATARIA TRADING AS NAVRATNA PERFUME VS VIJAY PERFUMERY WORKS / Y. J. TRIVEDI & CO.	Shivangi Rana, Hearing Officer  Main Matter
22	1858358 /05	Opp. No. AMD- 771684	SHRI AMIT KUCHHAL / ROHIT JAIN, ADVOCATE – JAIPUR VS ALEMBIC LTD. / NANAVATI & NANAVATI ADVOCATES- AHMEDABAD	Shivangi Rana, Hearing Officer  Delayed evidence u/r 51 + Main matter
23	1835570 /19	Opp. No. AMD- 769130	M/S TRADESAFE / M/S LUMEN CERAMIC PRIVATE LIMITED VS M/S SINGH & SINGH LAW FIRM LLP / M/S LUMAX INDUSTRIES LTD.- NEW DELHI	Shivangi Rana, Hearing Officer  Main Matter

24	1226635 /07	Opp. No. AMD- 193583	MAHESH AJMERA / M/S RAJENDRA H. BHANSALI.  VS  SABKO INDUSTRIES / M/S RAMCHANDRA R.MANDHANE, ADVOCATE.	Shivangi Rana, Hearing Officer  Evidence in reply 52/47 + Main Matter
25	1550602 /41	Opp. No. AMD- 734198	M/S GAUTAM & COMPANY / M/S MAPSOR, MR.PRITESH SHARMA  VS  M/S S.S. RANA & CO. / M/S MASPAR INDUSTRIES PRIVATE LIMITED- NEW DELHI	Shivangi Rana, Hearing Officer  Main Matter



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Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1457938 /05	Opp. No. AMD- 731328	M/S. SAGAR CHANDRA & ASSOCIATES / M/S. ZYDUS WELLNESS LIMITED  V/S  INTTL ADVOCARE / DABUR INDIA LIMITED	Shivangi Rana, Hearing Officer  Main Matter
02	1664890 /05	Opp. No. AMD- 750824	M/S. NANAVATI ASSOCIATES / M/S ALEMBIC LTD.  V/s  M/S MAHTTA & CO. / NANAK LABORATORIES PVT. LTD.	Shivangi Rana, Hearing Officer  Main Matter
03	1664891 /05	Opp. No. AMD- 750667	M/S. NANAVATI ASSOCIATES / M/S ALEMBIC LTD.  V/s  ARISTO PHARMACEUTICALS PRIVATE LIMITED	Shivangi Rana, Hearing Officer  Main Matter

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
04	997710 /34	Opp. No. AMD- 713314	M/S INDO OVERSEAS TRADE MARKS CO. / WRMIN PRODUCTS PVT.LTD.  V/s  M/S R.K. DEWAN & CO / H.I. TAMBOLI & CO.	Shivangi Rana, Hearing Officer  Main Matter +TM-M
05	1828158 /07	Opp. No. AMD- 772490	TRADESAFE INTELLECTUAL PROPERTY ORGANISATION PVT. / RAVINDRA LALJIBHAI PATEL  V/s  BHAGWATI & CO. / M/S ORION STEEL CORPORATION	Shivangi Rana, Hearing Officer  Rule 50
06	1834944 /24	Opp. No. AMD- 767218	TRADESAFE INTELLECTUAL PROPERTY ORGANISATION PVT. / KAMLESH KUMAR JAIN  V/s  M/S SUPERFASTACTION REGN. SERVICE / NARAYAN PRINTS	Shivangi Rana, Hearing Officer  Main Matter
07	1880847 /05	Opp. No. AMD- 772754	K.C. PATEL & CO. / M/S AARPIK PHARMACEUTICALS PVT. LTD  V/s  M/S RAHUL CHAUDHRY & PARTNERS / RECKITT BENCKISER (INDIA) LIMITED	Shivangi Rana, Hearing Officer  Main Matter
08	1882936 /05	Opp. No. AMD- 774542	SAMPAT DHRUV PRADIP / M/S.RIVAN PHARMACEUTICALS  V/s  V. RAVI / MICRO LABS LIMITED	Shivangi Rana, Hearing Officer  Main Matter

09	1588661 /25	Opp. No. AMD- 737314	M/S NANAVATI ASSOCIATES / M/S. SHAINI K. NANAVATI  V/s  MANGLA REGISTRATION SERVICE. / S.N.S. GARMENTS	Shivangi Rana, Hearing Officer  Main Matter
<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
10	1590212 /19	Opp. No. AMD- 741622	M/S EVERSHINE CERA PVT. LTD.  V/s  S. MAJUMDAR & CO. / ITC LIMITED	Shivangi Rana, Hearing Officer  IP
11	1613686 /30	Opp. No. AMD- 743672	M/S Y. J. TRIVEDI & CO. / M/S JIVRAJ TEA LIMITED  Vs  H. K. ACHARYA & COMPANY / SHAH JIVRAJ NANCHAND & SONS	Jayendra Modi, Hearing Officer  Main Matter
12	1613760 /25	Opp. No. AMD- 741657	M/S SHREE MAHAKALI ENTERPRISE  Vs  MAHTTA & CO / VENUS GARMENTS (INDIA) LIMITED	Jayendra Modi, Hearing Officer  Main Matter + IP
13	1614002 /32	Opp. No. AMD-754829	M/S SUBHASHCHANDRA V. PUROHIT / M/S. TASTAROM PRODUCTS LIP  Vs  CHAKRABORTY & ASSOCIATES / DUNCANS INDUSTRIES LIMITED	Jayendra Modi, Hearing Officer  TM-16
14	1616661 /29	Opp. No. AMD- 736324	K.C. PATEL & CO. / VIMAL AGRO PRODUCTS PVT. LTD.  Vs  H. K. ACHARYA & COMPANY / ZRPL RICELAND LLP	Jayendra Modi, Hearing Officer  Main Matter+ TM-IP



15	1634849 /19	Opp. No. AMD- 745120	RUSHVI N SHAH / LEXUS CERAMIC PVT. LTD.  Vs  KOCHHAR & CO / TOYOTA JIDOSHA KABUSHIKI KAISHA	Jayendra Modi, Hearing Officer  Main Matter
16	4899440 /09	Opp. No. AMD- 1123044	(ADVOCATE) P.S. BHAT OF PSB LAW MANAGEMENT / KEVA RAM CHOUDHARY TRADING AS : KAMDHENU CABLE  V/s  LALJI ADVOCATES / KRISHN RAJPUROHIT	Ashish Pandey, Hearing Officer  Rule-46(2)
17	5039033 /09	Opp. No. AMD- 1127108	NAVKAR ASSOCIATES / ONELLA LIFESCIENCES LLP  Vs  VISHESH AND ASSOCIATES / INDCHEMIE HEALTH SPECIALITIES PVT LTD	Ashish Pandey, Hearing Officer  Rule-46(2)
18	4909037/ 16	Opp. No. AMD- 1125600	ATUL KUMAR SAHUWALA / NARENDER KUMAR AGARWAL S/O DEVI DAYAL AGARWAL  Vs  LALJI ADVOCATES . / ALLIANCE BRUSH WORKS.	Ashish Pandey, Hearing Officer  Rule-46(2)
19	4917180 /05	Opp. No. AMD- 1119609	MANISH HARGOUR  Vs  VIDHANI TRADE MARKS CO. / TERRACE PHARMACEUTICALS (P) LTD.	Ashish Pandey, Hearing Officer  Rule-45(2)
20	4078130/ 24	Opp. No. AMD- 1120463	M/S. Y. J. TRIVEDI & CO. / NANDAN DENIM LIMITED.  Vs  KRATI JAIN. / NANDAN TEXTILES PRIVATE LIMITED	Ashish Pandey, Hearing Officer  Rule-45(2)



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### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1616662 /30	Opp. No. AMD- 736325	M/S. K.C. PATEL & CO. / M/S. VIMAL AGRO PRODUCTS PVT. LTD.  V/S  H K ACHARYA AND COMPANY / JAIN RICELAND PVT. LTD.	Jayendra Modi, Hearing Officer  TM-6 Delayed + IP
02	1108429 /05	Opp. No. AMD- 722661	M/S. JATIN Y. TRIVEDI / M/S MEGHMANI INDUSTRIES LIMITED.  V/s  M/S MOHAN ASSOCIATES. / NAGARJUNA AGRICHEM LIMITED	Jayendra Modi, Hearing Officer  Main Matter + TM-16
03	1314499 /09	Opp. No. AMD- 201780	M/S. SHREEJI CONSULTANT. / M/S NITINBHAI KHIMJIBHAI MAKADIA.  V/s  MADAMSER & CO. / MEX SWITCHGEARS PVT LTD	Jayendra Modi, Hearing Officer  Main Matter

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04	1314499 /09	Opp. No. AMD- 205327	M/S. SHREEJI CONSULTANT. / M/S NITINBHAI KHIMJIBHAI MAKADIA  V/s  M/S SHERRY TRADE MARK CO. / VIMEX ELECTRONICS (INDIA)	Jayendra Modi, Hearing Officer  Main Matter
05	948869 /05	Opp. No. AMD- 193974	EASY TRADE SOLUTION / EDEN HEALTH CARE (P) LTD.  V/s  INTERNATIONAL TRADE MARKS BUREAU / LUPIN LIMITED	Jayendra Modi, Hearing Officer  Main Matter
06	1275304 /32	Opp. No. AMD- 198123	R.K.DEWAN & CO. / NAVIN S. VAID  V/s  M/S S.S. RANA & CO.	Jayendra Modi, Hearing Officer  Main Matter
07	1275483 /30	Opp. No. AMD- 205938	HARDEEP L MAHIDA . / M/S. PAREKH BROTHERS MR. PRAHLAD HARIDASBHAI PAREKH  V/s  M/S. ARJUN T. BHAGAT & CO. / G.A. RANDERIAN PVT. LTD.	Jayendra Modi, Hearing Officer  Main Matter + TM-16
08	1319539 /05	Opp. No. AMD- 716673	M/S. K.C. PATEL & CO. / M/S. ACTIVE HEALTH CARE MR. AMIT R. TRIVEDI  V/s  INDOFRENCH LABORATORIES LTD	Jayendra Modi, Hearing Officer  Main Matter
09	1323561 /05	Opp. No. AMD- 225786	M/S DR. ARVINDKUMAR C. BHARTI  V/s  G.RAMJI, ADVOCATE. / BAFNA PHARMACEUTICALS LIMITED	Jayendra Modi, Hearing Officer  Main Matter

<b>Sr. No.</b>	<b>Applicati on/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	
10	1191088 /14	Opp. No. AMD- 202208	M/S JASANI & COMPANY. / KIRTI JAISUKHRAM CHANDRANI  V/s  MS KLIENT RECHTS & CO. / OPTIONS CLOTHING CO PVT. LTD.	Jayendra Modi, Hearing Officer  Main Matter
11	1127137 /05	Opp. No. AMD- 159686	VIKASH RAJGARHIA  Vs  W.S. KANE & CO. / MEDLEY PHARMACEUTICALS LTD.	Shivangi Rana, Hearing Officer  Main Matter
12	1223038 /30	Opp. No. AMD- 195230	M/S SHREE MAHAKALI ENTERPRISE J.T.TRIVEDI & ASSOCIATES / M/S.. DEEPAK TEA PRIVATE LIMITED  Vs  SHARP TRADE MARK CO. / S.S. FOOD INDUSTRIES	Shivangi Rana, Hearing Officer  Main Matter + TM-M
13	1219979 /30	Opp. No. AMD- 739021	M/S WORLDWIDE REGISTRATION BUREAU / M/S. RASNA FOODS PRIVATE LIMITED  Vs  Y. J. TRIVEDI & CO. / RASNA LIMITED	Shivangi Rana, Hearing Officer  Main Matter + TM-M/TM-16
14	1269130 /01	Opp. No. AMD- 187144	VARIKASERY & VARIKASERY. / RACHANA GUILD PVT. LTD.,  Vs  DHARAMPAL SATYAPAL SONS PVT.LTD.	Shivangi Rana, Hearing Officer  Main Matter
15	1026333 /34	Opp. No. AMD- 229412	INDO OVERSEAS TRADE MARK CO. / URMIN PRODUCTS PVT. LTD.  Vs  R.K. DEWAN & CO. / H.I. TAMBOLI & CO.	Shivangi Rana, Hearing Officer  Main Matter

16	977968 /05	Opp. No. AMD- 186689	MR. LATIN Y. TRIVEDI, / CADILA PHARMACEUTICALS LTD.  V/s  USV PRIVATE LIMITED	Shivangi Rana, Hearing Officer  Main Matter + TM-M
17	1103385 /05	Opp. No. AMD- 231146	NAYAN J. RAWAL / CADILA HEALTHCARE LTD.  Vs  MANOJ G. MENDA / CEDAR PROPERTIES AND TRADING LLP	Shivangi Rana, Hearing Officer  Main Matter + TM-M
18	1210663/ 30	Opp. No. AMD- 195073	MOHANBHAI GORDHANBHAI PATEL  Vs  JATIN Y. TRIVEDI / PRABODHBHAI R THAKKER.	Shivangi Rana, Hearing Officer  Main Matter
19	1120754 /05	Opp. No. AMD- 195858	M/S TRADESAFE / RAY REMEDIES PVT. LTD.  Vs  REMFY & SAGAR.	Shivangi Rana, Hearing Officer  Main Matter
20	1275893 /31	Opp. No. AMD- 190770	M/S. TAJ TRADE MARK AGENCY. / M/S. ARPIT FOOD PRODUCTS MR. SUSHII DHARIWAI  Vs  S.K. AGARWAL & CO.. / RISING SUN FOOD PRODUCTS (P) LTD.,	Shivangi Rana, Hearing Officer  Main Matter